

BENCH-I

128

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No 397/2011

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	Rajendra Prasad Agarwalla & Ors.-Vs-Vikrant Refrigeration Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ASif Hussain

2. Abhishek Singh

} Respondent No 1

A Hussain
A. Singh 11/2/18
11/2/18

1. Sewapa Chaudhary
2. Rajesh Upadhyay

} For Petition

Rajesh Upadhyay
Adm
11/2/18

ORDER

Ld. Counsel for the petitioner as also Ld. Counsel for the respondents are present.

Both the parties are directed to file written submissions within 15 days with a copy in advance to the opposite party.

List on 08.03.2018 for hearing.

Sd
(Jinan K.R.)
Member (Judicial)

Sd
(V.P. Singh)
Member (Judicial)